

18

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO:665/69

DATE OF ORDER: 15-9-1989

Sk.Madar

...Applicant

versus

1. Divisional Mechanical Engineer, (CNW)
South Central Railway, Vijayawada
and another

...Respondents

For the Applicant :- Mr.P.Raghava Reddy, Advocate

For the Respondents:- Mr.N.R.Devraj, SC for Railways

Coram:

THE HONOURABLE MR.D.SURYA RAO : MEMBER (J)
AND

THE HONOURABLE MS. USHA SAVARA: MEMBER (A)

(JUDGMENT OF THE BENCH DELIVERED BY SRI D.SURYA RAO:
MEMBER (J)

contd...

TO

- ① The Divisional Mechanical Engineer (CNR),
South Central Railway, Visayawada ✓
- ② Chief Train Examiner (CTE),
Samach Secretary, Visayawada. ✓
- ③ One copy to Mr. P. Raghava Reddy, Advocate,
Flat No. 4, Ground floor, Kanti Shikara Apartments,
Punjagutta, Hyderabad - 500 482. ✓
- ④ One copy to Mr. N. R. Svaras, Sec for Phys, CAT, Hyderabad.
- ⑤ One spare copy. ✓

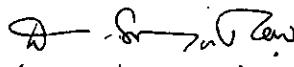
With thanks
J. S. S.
28/12/19

Dr/
Date 18/12/03
Receivance 18/12/03
Sl. 12/03

ORIGINAL APPLICATION NO. 665 of 1989

(Order of the Bench delivered by Shri D.Surya Rao,
Member(J)

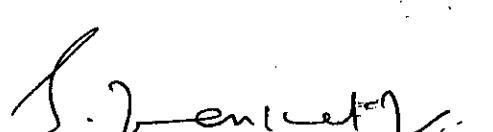
1. We have heard the learned counsel for the applicant and Shri N.R.Devaraj, Standing Counsel for Railways.
2. After hearing the parties, we direct the respondents/railway authorities to dispose of the representations dated 26-1-1989 and 14-2-1989 made by the applicant through registered post for which he had ~~been~~ obtained Postal Acknowledgments, within one month from the date of receipt of this order, if not already disposed of. With this direction the application is disposed of. No costs.


(D.SURYA RAO)
Member(Judl.)


(USHA SAVARA)
Member(Admn)

Dt. 15th September, 1989.

SQH*


S. Venkateswaran
DEPUTY REGISTRAR (J).
29/9

P.T.O.